

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

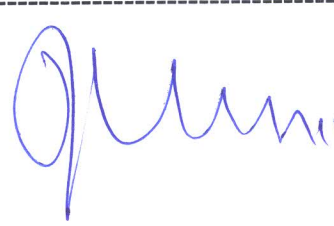
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/1/2016

NAME OF THE APPLICANT (S) : Purushothaman Moolitil Payyan

NAME OF THE RESPONDENT(S) :

UNDER SECTION : 441

Sl.No.	Name (in Capital)	Represented by	Signature
1)	Sri Purushothaman R Kannan	R Kannan for petitioner	

**ORDER**

Shri R Kannan, representative for the petitioner present and submitted that the issue under reference is under consideration of the Administrative Ministry and prays adjournment. At request time is enlarged. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)